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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2025

NOTICE

Please take notice that the following matters listed for Pronouncement of Judgment/Hearing in the Court - II on 21.08.2025 will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Sendoz Commercial Pvt. Ltd.	Indranil Ghosh	Bishwajit Dubey
	(Ins) No. 533 of	Vs.		Madhav Kanoria
	2023 & I.A. No.	IREL (India) Ltd.		Prafful Goyal
	1736 of 2023			
	(For Judgment)			
2.	Comp. App. (AT)	Riverdale Infrastructure Pvt. Ltd.	Pooja M. Saigal	Sakesh Kumar-R1
	No. 100 of 2020	Vs.	Abhay Singla	Rajshekhar Rao-R2
		Kirloskar Ebara Pumps Ltd. & Ors.		U.A. Rana-R3
				Gitanjali N. Sharma
	Part Heard			Rajesh P.
		With		
3.	Comp. App. (AT)	Ebara Corporation	Vijay Nair	Sakesh Kumar-R1
	No. 101 of 2020	Vs.	Abhay Singla	U.A. Rana
		Kirloskar Ebara Pumps Ltd. & Ors.	Abhijeet Sinha	Vijay Nair-R2
	Part Heard		Pooja M. Saigal	Himanshu Mehta-R3
4.	Comp. App. (AT)	Anil Nair	Siddharth Nath	Vikas Mehta- R1
	(Ins) No. 647 of	Vs.		Rishi Kumar Singh
	2024 & I.A. No.	Romi Surendra Madhani & Anr.		Gautam- R2
	5421, 5422, 5423			
	of 2024			
	(With Defects)			
	Part Heard			